

Sl No.	Name of Creditor	Date of Claim received			Details of Claims Admitted			Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
1	Standard Chartered Bank	07.02.2024	8,30,76,826.00	8,30,76,826.00	Secured	5,61,00,000.00	1,06,94,934.00	NA	68.05%	-	-	-	The claims are subject to further revision, on the basis of any information, documents received and as per the best knowledge of the IRP/RP	
2	The Mogaveera Co-Operative Bank Limited	08.02.2024	5,83,59,496.85	3,90,00,000.00	Secured	3,90,00,000.00	3,90,00,000.00	NA	31.95%	-	-	1,93,59,496.85	The claims are subject to further revision, on the basis of any information, documents received and as per the best knowledge of the IRP/RP	
	TOTAL		14,14,36,322.85	12,20,76,826.00		9,51,00,000.00	4,96,94,934.00		100.00%			0.00	1,93,59,496.85	

SECURITY INTEREST

STANDARD CHARTERED BANK

MORTGAGED PROPERTIES:

Flat no.602, and 702 6th Floor and 7th Floor, Parshwa Kuni CHSL, Malviya Road Vile Parle East, Mumbai 400057 in the name of Mr. Babanna V. Sheregar and Dr. Satish Sheregar

The guarantee was given by/b the following: Mrs. Poorinima Satish Sheregar, Mr. Babanna Venkatraman Sheregar, M/s Four Care Hospital Private Limited

Name of the Guarantors for ECLGS Facilities of Rs. 1,06,94,934
Mrs. Poorinima Satish Sheregar
Mr. Babanna Venkatraman Sheregar
Four Care Hospital Private Limited

THE MOGAVEERA CO-OPERATIVE BANK LIMITED


Hypothecation of Plant & Machinery, Furniture, Fixtures & Equipments belonging to the company having Book Value of Rs. 165.01 Lakhs as on 31.03.2019

Existing Equitable Mortgage of Properties:
i. Office No.1, Ground floor, Vishnukrupa CHS Ltd., Mahant Vile Parle (E), Mumbai - 400 057, in the name of Dr. Satish B Sheregar & Mr. Babanna B. Sheregar.
ii. Office Premises No 101, Entire 1st floor, Vishnukrupa CHS Ltd., Mahant Road, Vile Parle (E), Mumbai- 400 057, in the name of Mr. Babanna B. Sheregar & Dr. Satish B. Sheregar.

Name of the Guarantors

- 1 Mr. Narendra C Panani
All Directors in their personal capacity as on 31.12.2019, namely,
- 2 Mr. Satish Sheregar,
Mrs. Poorinima Sheregar, and,
Mr. Babanna Sheregar

Mr. Babanna Sheregar

For Four Care Hospital Private Limited
 (Under CIRP)

Authorised Signatory
 IRP/RP

Note: The above claims admitted are subject to further revision in the amount of the claim admitted as soon as may be practicable, on knowledge of any additional information warranting such revision in accordance with Regulation 14 of the IBCI (Insolvency Resolution Process for Corporate Debtor) Regulation, 2016 ("CIRP Regulations"), also, the details and ownership of properties are as per the claim documents submitted by the respective financial creditors. These are under examination.